

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT)
(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In partial modification of this office Order No.OIC/RACC/Gaz./2023/23839/C-23919/C dated 21.12.2024, the following Committees are hereby re-constituted at Rouse Avenue District Court Complex, New Delhi, consisting of the following Judicial Officers/Members, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	Building Maintenance & Space Allocation Committee	Principal District & Sessions Judge-cum-Special Judge(PC Act)(CBI)	Chairperson
		Sh. Rajeev Bansal, Spl. Judge(PC Act) (CBI)	Member
		Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Member
		CMM	Member
		ACMM-02-cum-ACJ	Member
		ACMM-01	Member
2	Arrear Committee	Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-1	Chairperson
		Sh. Mukesh Kumar, Spl. Judge (PC Act)(CBI)	Member
		Sh. Vishal Gogne, Spl. Judge (PC Act), (CBI)	Member
		Sh. Amitabh Rawat, Spl. Judge (PC Act), CBI	Member
		CMM	Member
3	Witness Protection Committee	Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI)	Chairperson
		Sh. Rajeev Bansal, Spl. Judge (PC Act), CBI	Member
		DLA (CBI)	Member
		SP (CBI)	Member
		DCP (Area Concerned)	Member
		Chief Prosecutor (Delhi Administration) (Area Concerned)	Member
4	Environment & Horticulture Committee	Sh. Jagdish Kumar, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Amitabh Rawat, Spl. Judge (PC Act) (CBI)	Member
		Ms. Niyay Bindu, Spl. Judge(PC Act)(CBI)	Member
		Ms. Pooja Aggarwal, Presiding Officer/Labour Court	Member
		CMM	Member
5	Security, Fire Safety and Disaster Management Committee	Sh. Rajeev Bansal, Spl. Judge (PC Act) (CBI)	Chairperson
		Sh. Prashant Kumar, Spl. Judge (PC Act) (CBI)	Member
		Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (ACB)	Member
		CMM	Member
		ACMM-02-cum-ACJ	Member

6	Grievance Redressal Committee	Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act)(CBI)	Chairperson
		Sh. Jagdish Kumar, Spl. Judge(PC Act)(CBI)	Member
		Ms. Deepali Sharma, Spl. Judge(PC Act)(ACB)	Member
		ACMM-02-cum-ACJ	Member
		ACMM-01	Member
7	Hospitality, Protocol, Farewell and Event Committee	Sh. Sanjeev Aggarwal, Spl. Judge (PC Act) (CBI)	Chairperson
		Ms. Deepali Sharma, Spl. Judge (PC Act)(ACB)	Member
		Sh. Anil Antil, Spl. Judge (PC Act)(CBI)	Member
		Sh. Vishal Gogne, Spl. Judge (PC Act) (CBI)	Member
		Sh. Gaurav Rao, Spl. Judge (PC Act)(CBI)	Member
		Ms. Jyoti Kler, Spl. Judge (PC Act)(CBI)	Member
		CMM	Member
		ACMM-02-cum-ACJ	Member
		ACMM-01	Member
8	Grievance Redressal Committee for Advocates	Principal District & Sessions Judge-cum-Spl. Judge Judge (PC Act)(CBI)	Chairperson
		Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act), CBI	Member
		Ms. Kaveri Baweja, Spl. Judge (PC Act), CBI	Member
		Sh. Rajeev Bansal, Spl. Judge (PC Act)(CBI)	Member
		Chief Metropolitan Magistrate	Member
9	Committee to Complete the task of identification of cases having historical/ public importance	Ms. Sunena Sharma, Spl. Judge (PC Act) (CBI)	Chairperson
		Ms. Neelofer Abida Perveen, Special Judge (PC Act)(CBI)	Member
		Sh. Hasan Anzar, Special Judge (PC Act)(CBI)	Member
		ACMM-1	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

1923/H
27 MAR

Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge
-cum-Special Judge-(PC Act) (CBI)
Rouse Avenue District Court,
New Delhi.

No. Committee/RACC/Gaz./2024/

5722 - 5811-c

Dated 06/3/24

Copy forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue District Court, New Delhi.
4. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
6. The Deputy Commissioner of Police, Central, Darya Ganj, New Delhi.
7. The Website Committee, Tis Hazari Court, Delhi
8. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
9. The In-charge, Computer Branch, RADC, New Delhi for uploading on the official website
10. The P.S. to the undersigned.
11. All the concerned.
12. The Executive Engineer(Civil), PWD, RADC, New Delhi.
13. The Executive Engineer(Electrical), PWD, RADC, New Delhi.
14. The Lockup Incharge, Rouse Avenue District Court, New Delhi.
15. The Police Chowki Incharge, Rouse Avenue District Court, New Delhi.

Anju Bajaj Chandna
Principal District & Sessions Judge